

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.229 - IA/219(AHM)2022  
in  
**CP(IB) 172 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

SKE Projects Pvt Ltd  
Jaihind Projects Ltd

V/s

.....Applicant

.....Respondent

**Order delivered on: 08/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Aadit Sanjanwala, Adv.  
For the Respondent : Mr. Monaal Davawala, Adv. for R-2 & 4  
Mr. Akshat Khare, Adv. for R-1 (IDBI Bank)

**ORDER**

**IA/219(AHM)2022**

Ld. Counsel for the applicant seeks adjournment. Respondent no.1 is directed to serve copy of the affidavit filed in compliance to the applicant and respondent No.2 & 4.

List for further consideration on 15.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**